

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016 AND

APPEAL NO. 209 OF 2017

Dated: 22nd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet
Ms. Priyal Modi for R-1

Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Uttam Kumar
Mr. Kartikey Tripathi for R-2

Mr. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R.3

Mr. Divyanshu Rai
Mr. Nikhil Nayar for CERC

APPEAL NO. 138 OF 2016

:
Jhajjar Power Ltd. Appellant(s)
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-1 & 2

Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Uttam Kumar
Mr. Kartikey Tripathi for R-3

Mr. Venkatesh
Mr. Sandeep Rajpurohit for R-4

Mr. Divyanshu Rai
Mr. Nikhil Nayar for CERC

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Himangini Mehta
 Mr. Anurag Bansal
 Ms. Sakshi Mehrotra
 Mr. Uttam Kumar
 Mr. Kartikey Tripathi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Ramanuj Kumar
 Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Mr. Shubham Arya for R-2 & R-3

Mr. Venkatesh
 Mr. Sandeep Rajpurohit for R-4

Mr. Divyanshu Rai
 Mr. Nikhil Nayar for CERC

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. Appellant(s)
Vs.
Tata Power Delhi Distribution Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
 Mr. Ramanuj Kumar
 Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Hemant Sahai
 Mr. Aniket Prasoon
 Mr. Abhishek Kumar
 Ms. Himangini Mehta
 Mr. Anurag Bansal
 Ms. Sakshi Mehrotra
 Mr. Uttam Kumar
 Mr. Kartikey Tripathi for R-1

Mr. M.G. Ramachandran
 Ms. Anushree Bardhan
 Mr. Shubham Arya for R-2

Mr. Divyanshu Rai
Mr. Nikhil Nayar for CERC

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Ms. Himangini Mehta
Mr. Anurag Bansal
Ms. Sakshi Mehrotra
Mr. Uttam Kumar
Mr. Kartikey Tripathi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Divyanshu Rai for
Mr. Nikhil Nayar for CERC

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel.

List these matters for further hearing on **23.05.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member